

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 16.11.21) :-

1. Total nos. of transactions	:-	1591
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1541
3. Total nos. of requests pending	:-	50

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	43
1. MA – 468/2018		
2. LPA – 558/2019		
3. LPA- 620/2018		
4. WPC – 3073/2021		
5. CR. REV. – 374/2013		
6. ABA – 3463/2020		
7. CRMP – 1383/2009		
8. ABA-1765/2021		
9. ABA – 5827/2021		
10. WPC – 7055/2019		
11. WPC-2570/2021		
12. CRMP – 2338/2021		
13. BA – 9434/2021		
14. WPC – 3970/2014 (Being issued)		
15. BA – 4938/2020		
16. ABA – 8103/2021		
17. WPC – 2721/2020		
18. ABA – 8256/2021 (Being issued)		
19. WPC – 3416/2021		
20. WPC – 3787/2019		
21. ABA – 8088/2021		
22. CR.REV.- 972/2016		
23. CR.MP- 2409/2020		
24. CR.REV.- 559/2019		
25. WPC- 766/2021		
26. WPC- 476/2013		
27. BA- 11078/2021		
28. ABA- 5879/2021		
29. CR.REV.-838/2020		
30. WPC-2938/2021		
31. WPC-4222/2019		
32. WP. CR.-323/2021		

33. CR.MP- 2761/2019
34. WPC- 7727/2017
35. WPC- 3918/2019
36. WPC- 1534/2020
37. ABA- 8005/2021
38. CR.REV.-474/2003
39. WPC- 4525/2010
40. WPC-5406/2014
41. WPC- 1027/2021
42. WPC-2828/2010
43. WPC- 5487/2015

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

07

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G) TR 3297291021045709 wpc 4590/2012 does not tally with original order sheet
- a. In place of order dt. 05.10.2012 shows order dt. 14.09.2012
 - b. In place of order dt. 03.08.2016 shows order dt. 05.10.2012
 - c. In order dt. 14.09.2012 The name of Hon'ble Judge is missing at bottom.
 - d. In order dt 09.05.2018 one extra sheet is added.

Rajendra
16/11/24